

r>**Title:** Reported the message received from Rajya Sabha that at its sitting held on the 16th July, 1998, Rajya Sabha adopted a motion to join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 1999 and had elected members of Rajya Sabha: Shri Gandhi Azad, Shri Ram Nath Kovind, Shri Sanatan Bisi, Shri Mohd. Azam Khan, Shri Govindram Miri, Shri Rajubhai A. Parmar, Shrimati Jayaprada Nahata, Shri C.P. Thirunavukkarasu, Shri Sukhdev Singh Libra, Shri Jhumuk Lal Bhendia.

12.01 hrs.

SECRETARY-GENERAL: I have to report the following message received from the Secretary-General of Rajya Sabha:

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 16th July, 1998 adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 1999 and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten Members from among the Members of the House to serve on the said Committee."

I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Gandhi Azad
2. Shri Ram Nath Kovind
3. Shri Sanatan Bisi
4. Shri Mohd. Azam Khan
- 5 Shri Govindram Miri
- 6 Shri Rajubhai A. Parmar
- 7 Shrimati Jayaprada Nahata
8. Shri C.P. Thirunavukkarasu
9. Shri Sukhdev Singh Libra
10. Shri Jhumuk Lal Bhendia.'

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12.02 hrs.

STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

Sixth and Seventh Reports

SHRI KISHAN SINGH SANGWAN (SONEPAT): I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Urban and Rural Development:-

(1) Sixth Report on the Action Taken by the Government on the recommendations contained in the Twenty-sixth Report of the Standing Committee on Urban and Rural Development (Tenth Lok Sabha) on Preparation, Maintenance, Updating and Computerisation of Land Records under Centrally Sponsored Schemes - An Assessment, of the Department of Rural Development (Ministry of Rural Areas and Employment); and

(2) Seventh Report on Integrated Wastelands Development Project (IWDP) Scheme of the Department of Wastelands Development (Ministry of Rural Areas and Employment).

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